



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.37/KB/2016 I.A.No.80/2016

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th February 2018, 10.30 A.M

Name of the Company		Jai Kumar Karnani & OrsVersus-Karanani Finance Enterprise.Ltd. & Ors		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr ut pot Bose, Sr Mar Jebboners Dy

2. Mr. D. N. Sharma, Mr Jebboners Dy

15/2

Ner. Rataneo Baneje, Ro Bar

2) Per. Nivualy Dengup, or Sharper

8) Per. Augit Moswa, or 15/2/108

1. MANDU BHUTERIA, Adv.

2. URMILA CHARRABORTY, Adv. Perpordent

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 4 is present.

Ld. Counsel appearing on behalf of the application of I.A. 80/2016 submits that it is to be heard without hearing the main C.P. It is understood that the C.P. is matured for hearing. Reply and rejoinder has been received.

Both sides pray for adjournment for hearing of C.P. However, Ld. Counsel appearing on behalf of the applicant in I.A. pressed for hearing of interim application.

List it on 23/03/2018 in the regular bench for hearing the IA along with CP.

Sd

(Jinan K.R.) Member (J)